

Declaration of Assets and Liabilities

Year : 2024-2025

I, ANUPRIYA, Son/Daughter of/w/o RAJESH KUMAR SHAW, aged 31, belonging to Bihar Legislative Assembly, Patna and presently working as Stenographer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000	Rajesh Kumar Shaw	Pulkit Ku.	X	X
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	20,000	NIL	X		
(iii)	Bonds, Debentures and Shares in companies	X	X			
(iv)	Other financial institutions, NSS, Policies, etc.	X	X			
(v)	Motor Vehicles (details of make, etc.)	Scooty - Active	X			
(v)	Jewelry (give details of weight and value)	10gm gold 55,000/-	X			
(v)	Other assets, such as value of claims/interests	X	X			

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	X	X			
(ii)	Non- Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	X	X			
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value	700 SQ/ft midubraji Nagar, Mishra Patna,	X			

Anupriya
10/02/2025

(iv)	Houses/Apartments, etc. -Survey/door Number (s) -Extent (Total measurement) -Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-
(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/Department(s)	Amount outstanding as 13-02-2025
(a)	(i) Loans from Banks	25,90,000	25,71,000
	(ii) Loans from financial institutions	4,00,000	3,00,000
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X
	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]:	PAN-BA0PA270 3K	X
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	X	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax	X	X

C. Personal Detail

GPF/CPF/PRAN NO.

Gender

Date of Birth

Class/Group

Cadre

:- 110124478012

:- F (M/F)

:- 02/01/1993

:- C (A/B/C)

:- Stenographer, Bihar Legislative Ass.

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District

:- Jehanabad

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Anupriya

Name of Employee

: ANUPRIYA

Designation

: Stenographer

Department

: Bihar Legislative Assembly

PLACE : Patna

Date - 10/02/2025

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Anupriya

10/02/2025